

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR	
SKM Estates Limited OPERATING in Real Estate Development AT	
[Kolkata, Howrah]	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
Sl. No.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. SKM ESTATES LIMITED, PAN : AAECS0519H CIN : U51909WB1993PLC060266
2.	Address of the registered office 4 D. L. KHAN ROAD, BLOCK-B, ROOM NO. 401, Kolkata, KOLKATA, West Bengal, India, 700025.
3.	URL of website No Website
4.	Details of place where majority of fixed assets are located Premises No. 46, Lenin Sarani, Kolkata - 700013
5.	Installed capacity of main products/ services Capacity : NA
6.	Quantity and value of main products/ services sold in last financial year Real Estate Development ABS 31-03-2025 Gross Revenue Rs. 21,67,363/-
7.	Number of employees/ workmen NA
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details can be sought by emailing: ip.skместates@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Will be shared separately with the Applicant after receiving the request through email at ip.skместates@gmail.com from Prospective Resolution Applicants.
10.	Last date for receipt of expression of interest 16-11-2026
11.	Date of issue of provisional list of prospective resolution applicants 26-11-2026
12.	Last date for submission of objections to provisional list 01-12-2026
13.	Date of issue of final list of prospective resolution applicants 11-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 16-12-2026
15.	Last date for submission of resolution plans 15-01-2027
16.	Process email id to submit Expression of Interest ip.skместates@gmail.com
17.	Details of Corporate Debtors Registration Status as MSME Details not available with the RP

Sd/- Sanjai Kumar Gupta, Resolution Professional
SKM Estates Limited in CIRP
IBBI/IPA-001/IP-P00592/2017-2018/11045

Date : 17-10-2026 AFA AA1/11045/02/300627/109047 Valid Upto: 30-Jun-27
Place : Kolkata 5A - Akma Heights, 27A, Bagmari Road, Kolkata -700054